

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2229**

ANSWERED ON MONDAY, DECEMBER 9, 2024/AGRAHAYANA 18, 1946 (SAKA)

**CSR FUNDS SPENT BY COMPANIES IN JHARKHAND
QUESTION**

2229. SHRI MANISH JAISWAL:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total amount of Corporate Social Responsibility (CSR) funds spent by companies in Jharkhand during the last three years, district-wise;**
- (b) the details of the total CSR expenditure in Jharkhand, specifically distinguishing between the amount spent in aspirational districts and other than aspirational districts;**
- (c) whether any Public Sector Undertakings (PSUs) and non-PSU companies specifically allocated funds for CSR activities in Hazaribagh and Ramgarh districts;**
- (d) if so, the details thereof;**
- (e) the names of companies that have undertaken CSR activities in Hazaribagh and Ramgarh districts during the last three years along with the amount spent by each company and their total CSR budget; and**
- (f) the list of companies that are geographically based out of Hazaribagh and Ramgarh districts, along with their total CSR budget for the current financial year?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a): The legal framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Every company having net worth of Rs. 500 crore or more or turnover of Rs. 1000 crore or more or net profit of Rs. 5 crore or more during immediately preceding financial year shall ensure that it spends, in every financial year, at least 2% of the average net profits of the company made during the three immediately financial years in areas or subjects specified in Schedule VII of the Act. The CSR framework is disclosure based and companies are required to file details of CSR activities annually in the MCA21 registry. On the basis of annual filings made by companies in the MCA 21 registry, the district-wise total CSR expenditure in Jharkhand for the last three financial years (FY) i.e, 2020-21, 2021-22 and 2022-23 by the companies is attached at Annexure-I.

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(b): On the basis of annual filings made by companies in the MCA 21 registry, the aspirational district-wise and other than aspirational district-wise total CSR expenditure by the companies in Jharkhand for the last three financial years (FY) i.e, 2020-21, 2021-22 and 2022-23 is attached at Annexure-II.

(c) to (f): There is no provision of allocation of CSR funds under the Companies Act, 2013. All data related to CSR filed by companies in MCA21 registry including company-wise, state-wise, district-wise and development sector-wise is available at public domain at www.csr.gov.in. On the basis of annual filings made by companies in the MCA 21 registry, CSR spent in Hazaribagh and Ramgarh District in Jharkhand for the last three financial years (FY) i.e, 2020-21, 2021-22 and 2022-23 by the companies (including PSUs and Non-PSUs) is included in the information given at Annexure-I.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2229 FOR 09.12.2024.

District-wise CSR expenditure in Jharkhand from FY 2020-21 to 2022-23				
(Amount in Rs. Cr.)				
S. No.	District	FY 2020-21	FY 2021-22	FY 2022-23
1	Bokaro	1.04	20.19	17.73
2	Chatra	0.21	4.61	2.65
3	Deoghar	0.11	4.54	1.56
4	Dhanbad	6.64	9.87	17.27
5	Dumka	4.09	7.58	10.78
6	East Singhbhum	12.30	24.13	103.09
7	Garhwa	0.11	0.33	0.34
8	Giridih	1.53	4.19	4.10
9	Godda	2.70	8.22	18.89
10	Gumla	0.26	1.84	2.03
11	Hazaribagh	3.55	7.98	6.54
12	Jamtara	0.05	1.03	6.28
13	Khunti	3.37	-	-
14	Koderma	0.74	2.53	5.14
15	Latehar	-	3.26	3.66
16	Lohardaga	-	1.29	4.80
17	Pakur	0.50	2.02	1.62
18	Palamu	0.01	5.19	5.24
19	Ramgarh	2.75	0.05	-
20	Ranchi	13.42	51.79	67.22
21	Sahebganj	0.18	0.60	2.86
22	Saraikela Kharsawan	2.55	5.23	18.20
23	Simdega	0.96	4.25	3.43
24	West Singhbhum	4.67	5.81	7.59
25	NEC (Not elsewhere covered) /Not Mentioned*	164.81	16.78	77.09
	Total	226.54	193.33	388.13

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of District or indicated more than one District where projects were undertaken.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2229 FOR 09.12.2024.

(A) Aspirational district-wise CSR expenditure in Jharkhand from FY 2020-21 to 2022-23				
(Amount in Rs. Cr.)				
S. No.	District	FY 2020-21	FY 2021-22	FY 2022-23
1	Bokaro	1.04	20.19	17.73
2	Chatra	0.21	4.61	2.65
3	Dumka	4.09	7.58	10.78
4	East Singhbhum	12.30	24.13	103.09
5	Garhwa	0.11	0.33	0.34
6	Giridih	1.53	4.19	4.10
7	Godda	2.70	8.22	18.89
8	Gumla	0.26	1.84	2.03
9	Hazaribagh	3.55	7.98	6.54
10	Khunti	3.37	-	-
11	Latehar	-	3.26	3.66
12	Lohardaga	-	1.29	4.80
13	Pakur	0.50	2.02	1.62
14	Palamu	0.01	5.19	5.24
15	Ramgarh	2.75	0.05	-
16	Ranchi	13.42	51.79	67.22
17	Sahebganj	0.18	0.60	2.86
18	Simdega	0.96	4.25	3.43
19	West Singhbhum	4.67	5.81	7.59
	Total	51.65	153.35	262.58
(B) Other than aspirational district-wise CSR expenditure in Jharkhand from FY 2020-21 to 2022-23				
S. No.	District	FY 2020-21	FY 2021-22	FY 2022-23
1	Deoghar	0.11	4.54	1.56
2	Dhanbad	6.64	9.87	17.27
3	Jamtara	0.05	1.03	6.28
4	Koderma	0.74	2.53	5.14
5	Saraikela Kharsawan	2.55	5.23	18.20
6	NEC(Not elsewhere covered) /Not Mentioned *	164.81	16.78	77.09
	Total	174.89	39.98	125.55
	Grand Total (A) + (B)	226.54	193.33	388.13

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

*** Companies either did not specify the names of District or indicated more than one District where projects were undertaken.**
